

paid as rent by Delhi Police for the Police Stations functioning in rented building. The rent for the Police Stations functioning in the DDA quarters has not yet been approved by the Rent Fixation Committee of Delhi Administration.

(c) to (d). Efforts have been initiated to get new buildings, constructed where land is available.

Foot and Mouth Disease Control Programme

3948. SHRI HARCHAND SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the 'Foot and Mouth Disease Control Programme' is implemented by the States with the Central assistance;

(b) if so, the share of the Union Government and amount released to Punjab during the 1991-92; and

(c) the progress made under this programme in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes, Sir.

(b) This scheme is being implemented on 25:25:50 sharing basis by the Centre; State and the beneficiaries, respectively. A sum of Rs. 20.00 lakhs was released during the 1991-92.

(c) The total expenditure incurred during 1991-92 was Rs. 39.87 lacs and 8.15 lac doses of Foot and Mouth disease vaccine were purchased for utilisation under the programme.

[*Translation*]

Pending Urban Development Schemes

3949. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of urban development schemes submitted by the State Government during the year 1991-92, State-wise

(b) the details of project still pending with the Union Govt. for clearance, State-wise;

(c) the reasons for the delay thereof; and

(d) by what time these are likely to be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The only Centrally sponsored Scheme for Urban Development where under project reports are submitted to the Central Government for approval is the Scheme for Integrated Development of Small and Medium Towns (IDSMT). Under the IDSMT Scheme, towns are selected for assistance every year depending upon the budgetary allocations with the Government of India for this purpose and based on the list of prioritised towns received from the State Governments along with detailed projects reports of the schemes. Details regarding number of towns for which project reports have been received from the various State Government during 1991-92 and actual clearances are given in the enclosed statement present, no project reports in respect of towns to be covered under IDSMT Scheme are pending with the Central Government.